

Item No. 07

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 251/2019

(With Report dated 11.10.2019)

Rajkumar Kol, Sarpanch, Gram
Panchayat Bhanpura No. 2, Katni

Applicant(s)

Versus

State of Madhya Pradesh

Respondent(s)

Date of hearing: 21.11.2019

CORAM:

**HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S.P WANGDI, JUDICIAL MEMBER
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER
HON'BLE MR. SAIBAL DASGUPTA, EXPERT MEMBER**

ORDER

A report was sought from the Madhya Pradesh State Pollution Control Board (MPSPCB) with reference to the allegation of illegal operation of stone crusher (gitti) plant adjacent to a government school, causing air and noise pollution in village Bhanupura, District Katni, Madhya Pradesh.

Accordingly, a report has been filed on 11.10.2019 finding that a few parts of the plant were not covered by steel sheets and suggesting that this should be done. It has also been observed that damaged part of the unit needs to be repaired. The observations are:

“5. That, the status of compliance of conditions related to pollution control found at the site are as follow and photographs of the same are annexed as R-02:

- *Plant is covered with steel sheets except few parts; the wall of iron sheets is constructed towards road side.*

- *plantation was seen in the south direction of the site in question.*
 - *ambient air quality monitoring was done and found in exceeding limit in one direction.*
 - *32 water nozzles are installed for water spraying to control fugitive emissions.*
6. *That, after the inspection, the officers has suggested following recommendations and a letter for the same is issued to the owner of the unit on 05.10.2019:*
- *To cover the remaining area of the unit with iron sheets.*
 - *To repair the damaged part of the units with new sheets.”*

In view of above, let remedial action be ensured by the SPCB and for violations, environmental compensation may be recovered.

The application is disposed of.

Adarsh Kumar Goel, CP

S.P Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

Saibal Dasgupta, EM

November 21, 2019
Original Application No. 251/2019
DV

